

R.O.C.No.13/2020-Con.B2



**DISTRICT JUDGE,
PROMOTION & POSTING**

NOTIFICATION No. 125 / 2020

Tmt. S.Uma Maheswari-I, Senior Civil Judge, formerly II Judge, Court of Small Causes, Chennai, who has been promoted to the cadre of District Judge (Entry Level), on temporary basis, in the Tamil Nadu State Judicial Service, in the existing vacancies earmarked under 65% quota vide G.O.(D) No.281, Public (Special-A) Department, dated 19.08.2020, now under compulsory wait, awaiting orders of posting, is posted as Chairman, Permanent Lok Adalat, Thoothukudi, in the existing vacancy.

The promotion of the Officers ordered in G.O.(D) No.281, Public (Special-A) Department, dated 19.08.2020, against whom vigilance cell is conducting enquiry / under contemplation, is subject to the outcome of the said enquiry.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 13.10.2020.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**